## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 160 TO BE ANSWERED ON 30.11.2015

## PROMOTION OF MSME SECTOR

160.

SHRI KUNWAR HARIBANSH SINGH: SHRI ASHOK SHANKARRAO CHAVAN: SHRI GAJANAN KIRTIKAR: SHRI CHIRAG PASWAN: SHRI NARANBHAI KACHHADIYA: SHRI PARESH RAVAL: SHRI SUDHEER GUPTA: SHRI SUDHEER GUPTA: SHRI BIDYUT BARAN MAHATO: DR. SUNIL BALIRAM GAIKWAD: SHRI D.S. RATHOD: SHRI D.S. RATHOD: SHRI ANURAG SINGH THAKUR: SHRI NISHIKANT DUBEY: SHRI SUKHBIR SINGH JAUNAPURIA: SHRI RAGHAV AKHANPAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of total number of registered and unregistered Micro, Small & Medium Enterprises (MSMEs) along with its growth rate during each of the last three years and the current year, State/UT-wise;

(b) whether the Government has made any assessment regarding the issues/problems faced by the MSMEs in the country and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has formulated any new scheme/programme to promote the MSME sector;

(d) if so, the details thereof including funds allocated and guidelines formulated therefor along with the benefits likely to accrue to the entrepreneurs therefrom; and

(e) the other steps taken by the Government to promote and boost the MSME sector in the country?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a): Information on the Registered and Unregistered Micro, Small, and Medium Enterprises (MSME) in the country, State/UT-wise, as per the Fourth All India Census of MSME, conducted with base reference year 2006-07, wherein the data was collected till 2009 and results published in 2011-12, as well as data extracted from Economic Census 2005 conducted by Central Statistics Office, Ministry of Statistics & Programme Implementation, for activities excluded from Fourth Census, namely wholesale/retail trade, legal, educational & social services, hotel & restaurants, transports and storage & warehousing (except cold storage), and details of number of Entrepreneurs Memorandum Part-II(EM-II) filed at District Industries Centres (DICs) during March, 2007 to September,

2015 is given in Annexure-I. Growth rate of the number of EM-II filled at DICs during last three years and current year is given in Annexure-II.

(b): Yes. The assessments by Inter-Ministerial Committee for accelerating manufacturing in MSME sector (2013) and committee set-up to examine financial architecture of MSME sector (2015) identified specific issues / problems the MSMEs faces, on which actions had been initiated. To address the issues regarding simplification of procedures on filing of Entrepreneurs Memorandum under Micro, Small & Medium Enterprises Development Act, 2006, "Udyog Aadhaar" online filing system has been launched on 18<sup>th</sup> September, 2015.

(c) & (d): ASPIRE (A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship) has been launched on  $18^{th}$  March, 2015, to set up incubation centres to accelerate entrepreneurship and to promote start-ups for innovation and entrepreneurship in agro-industry. The scheme emanates from the Hon'ble Finance Minister's Budget Speech for 2014-15 whereby he has suggested establishing Technology Centre Networks to promote innovation, entrepreneurship and agro-industry with a fund of Rs. 200 crore.

The objectives of the scheme are:

- (i) Create new jobs,
- (ii) Promote entrepreneurship culture in India,
- (iii) Grassroots economic development at district level,
- (iv) Facilitate innovative business solution for unmet social needs, and
- (v) Promote innovation to further strengthen the competitiveness of MSME Sector.

The main components of the scheme focus on setting up of: (1) Livelihood Business Incubation Centre (LBI), (2) Technology Business Incubation Centre (TBI) and (3) Fund of Funds (FOF) under SIDBI.

(e): The Government facilitates the promotion and development of MSMEs through implementation of various schemes / programmes relating to credit, infrastructure development, technology upgradation, marketing, entrepreneurial / skill development, etc. The major schemes include Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Performance and Credit Rating Scheme, Cluster Development Programme, National Manufacturing Competitiveness Programme and Prime Minister's Employment Generation Programme.

\*\*\*\*\*

# ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOKSABHA UNSTARRED QUESTION NO. 160 FOR ANSWER ON 30.11.2015

State wise Distribution of Number of Enterprises in Micro, Small and Medium Enterprises

		No. of Enterprises (in Lakh)			
SI. No.	State/UTs	Registered			Unregistered
		As per Fourth All India Census of MSME, 2006-07	As per EM-II filed March 2007 to September, 2015	Total	As per Fourth All India Census of MSME, 2006-07
1	JAMMU & KASHMIR	0.15	0.09	0.24	2.86
2	HIMACHAL PRADESH	0.12	0.06	0.18	2.75
3	PUNJAB	0.48	0.19	0.67	13.97
4	CHANDIGARH	0.01	0.01	0.02	0.48
5	UTTARAKHAND	0.24	0.18	0.42	3.50
6	HARYANA	0.33	0.21	0.54	8.33
7	DELHI	0.04	0.03	0.07	5.48
8	RAJASTHAN	0.55	1.28	1.83	16.09
9	UTTAR PRADESH	1.88	3.13	5.01	42.16
10	BIHAR	0.50	0.28	0.78	14.20
11	SIKKIM	0.00	0.00	0.00	0.16
12	ARUNACHAL PRADESH	0.00	0.00	0.00	0.40
13	NAGALAND	0.01	0.06	0.07	0.37
14	MANIPUR	0.04	0.01	0.05	0.87
15	MIZORAM	0.04	0.02	0.06	0.26
16	TRIPURA	0.01	0.02	0.03	0.97
17	MEGHALAYA	0.03	0.05	0.08	0.85
18	ASSAM	0.20	0.15	0.35	6.42
19	WEST BENGAL	0.43	1.12	1.55	34.21
20	JHARKHAND	0.18	0.16	0.34	6.57
21	ODISHA	0.20	0.19	0.39	15.53
22	CHHATTISGARH	0.23	0.12	0.35	4.97
23	MADHYA PRADESH	1.07	1.50	2.57	18.26
24	GUJARAT	2.30	3.58	5.88	19.48
25	DAMAN & DIU	0.01	0.01	0.02	0.05
26	DADRA & NAGAR HAVELI	0.02	0.01	0.03	0.07
27	MAHARASHTRA	0.87	1.57	2.44	29.76
28	ANDHRA PRADESH	0.46	0.26	0.72	25.50
29	KARNATAKA	1.36	1.77	3.13	18.83
30	GOA	0.03	0.01	0.04	0.83
31	LAKSHADWEEP	0.00	0.00	0.00	0.02
32	KERALA	1.50	1.09	2.59	20.63
33	TAMIL NADU	2.34	6.65	8.99	30.79
34	PUDUCHERRY	0.01	0.01	0.02	0.34
35	ANDAMAN & NICOBAR ISLANDS	0.01	0.01	0.02	0.13
36	TELANGANA	-	0.45	0.45	-
	ALL INDIA	15.64	24.29	39.93	346.12

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOKSABHA UNSTARRED QUESTION NO. 160 FOR ANSWER ON 30.11.2015

State/UTs-wise growth rate of number of EM-II filed at DICs for last three years and current

Growth Rate of number of EM-II filed (%) SI. 2010-11 2011-12 State/UTs 2012-13 to 2013-14 to No. to 2012to 2013-14 2014-15 2011-12 13 JAMMU & KASHMIR 28.01 -12.22 -10.61 26.25 1 HIMACHAL PRADESH -9.81 -18.78 -38.12 -9.13 2 -13.69 3 PUNJAB 3.31 -14.35 -6.35 4 CHANDIGARH 48.85 -46.33 33.09 -13.51 5 UTTARAKHAND 7.50 8.02 7.77 8.10 HARYANA -7.31 -22.47 17.86 -40.27 6 7 DELHI 67.34 29.13 -23.49 98.18 RAJASTHAN -1.24 4.67 14.57 5.99 8 9 UTTAR PRADESH -2.19 -4.24 46.58 15.13 10 BIHAR -4.51 -9.03 -16.16 -35.88 11 SIKKIM -25.00 -63.33 -27.27 -12.50 -58.33 12 ARUNACHAL PRADESH 120.00 -54.55 0.00 13 NAGALAND -1.84 8.45 4.76 -62.4 14 MANIPUR 0.00 48.36 -1.66 11.24 15 MIZORAM -33.84 -6.87 74.59 30.52 16 TRIPURA -5.96 -26.83 15.33 -0.58 17 MEGHALAYA -23.40 1.40 10.33 -81.59 18 ASSAM -19.12 19.13 28.19 41.34 19 WEST BENGAL 33.25 -23.22 10.04 33.95 20 JHARKHAND 36.09 384.98 -21.12 -3.95 21 **ODISHA** 30.05 21.67 7.36 6.39 CHHATTISGARH 9.38 22 44.36 -15.45 5.71 23 MADHYA PRADESH 2.03 -1.35 -2.31 2.73 9.44 24 **GUJARAT** 85.34 31.78 -14.08 25 -34.13 -8.43 -15.79 -12.5 DAMAN & DIU -3.23 26 DADRA & NAGAR HAVELI 33.77 -9.71 0.00 7.66 MAHARASHTRA 3.40 22.87 86.58 27 3.13 16.94 28 ANDHRA PRADESH -8.13 -16.21 29 **KARNATAKA** 14.03 15.16 7.26 10.74 30 GOA 10.23 6.19 64.08 -5.33 LAKSHADWEEP 37.50 -18.18 -44.44 31 -66.67 **KERALA** -0.16 22.40 10.67 -0.61 32 33 TAMIL NADU 22.00 28.79 27.94 22.95 PUDUCHERRY 34 -35.48 -28.33 -11.63 26.32 ANDAMAN & NICOBAR ISLANDS 35 5.13 21.95 12.00 0.00 4.89 36 **TELANGANA** -17.70 28.36 -15.44

18.45

14.30

12.44

17.18

ALL INDIA

vear